

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3467
TO BE ANSWERED ON 07-12-2016**

State Minority Commissions

3467. SHRI RAGHAV LAKHANPAL:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) Whether certain States in the country are yet to set up the Minority Commissions and if so, the reasons therefor; and
- (b) Whether the Union Government has in the last two years taken up the matter with the States concerned to set up such Minority Commissions and if so, the details thereof and the results achieved thereon?

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF MINORITY
AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

- (a)&(b) As per information available with National Commission for Minorities(NCM), the States of Arunachal Pradesh, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu and Kashmir, Meghalaya, Mizoram, Nagaland, Orissa, Sikkim, Tripura & UTs of Chandigarh, Daman & Diu, Dadra & Nagar Haveli, Lakshadweep, Puducherry and Andaman & Nicobar Islands have not set up a Minority Commission in their States/UTs. Setting up of State Minorities Commissions comes under the purview of the respective State Governments. However, National Commission for Minorities has, from time to time, taken up the matter with State Governments for setting up of State Minorities Commissions.
